

**TELANGANA LEGISLATIVE ASSEMBLY**  
**NOTICE UNDER RULE 344**

From :

Sri .....MLA.

Place : .....

Constituency.....

Date : .....

To

The Secretary,  
Telangana Legislative Assembly,  
Hyderabad.

Sir,

Under Rule 344 of the Rules of Procedure and Conduct of Business in the  
Telangana Legislative Assembly, I give notice of my intention to raise the  
following matter of urgent public importance, falling under the purview of the  
Chief Minister / Minister for .....

Yours faithfully,

Member,  
Telangana Legislative Assembly,

Received at .....

MATTER OF URGENT PUBLIC IMPORTANCE

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For office use :-